

National Company Law Tribunal

Allahabad Bench

CP NO. 191/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: Punjab National Bank vs. Mrs Savastha Rolleson Floor
milla Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	SAURABH	Adv	PNB	Saurabh
<u>2.</u>				

CP No. 191/ALD/2017

Sh. Saurabh for the Financial Creditor. The present case is filed as a fresh case. The Registry of this Tribunal is directed to make scrutiny of the case and as per the direction of Hon'ble NCLAT and as settled practise, a formal notice be issued to the Corporate Debtor Company.

The matter be listed on 24th January, 2018.

Dated:22.12.2017

Typed by:
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)